

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 533 of 2019

IN THE MATTER OF:

MSTC Limited

...Appellant

Vs

SPS Steel Rolling Mills Ltd. & Ors.

....Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Ms. Pallavi Pratap, Ms. Neema, Mr. Saikat Sarkar, Advocates.

For Respondents: Mr. Vaijayant Paliwal, Mr. Nikhil Mathur and Ms. Moulshree Shukla, Advocates.

ORDER

27.01.2020 Learned Counsel for the Respondent No. 3- successful Resolution Applicant is not present. Learned Counsel for the Appellant wants to file Rejoinder. Rejoinder may be filed within a week. Learned Counsel for the Appellant may inform learned Counsel for Respondent No. 3 the next date in this matter.

List the Appeal 'For Admission (After Notice)' on **14th February, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)